

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5943**  
ANSWERED ON 30.03.2026

**INITIATIVES TO SUPPORT WOMEN ENTREPRENEURS**

5943. SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of initiatives and pilot projects undertaken by the Government to support entrepreneurs, especially women entrepreneurs in developing successful business enterprises;
- (b) the details of number of beneficiaries supported through such scheme, State/UT-wise and district-wise for Andhra Pradesh;
- (c) the details of financial assistance released under such schemes during the last five years, State/UT and year-wise;
- (d) the details of specific policy measures and pilot projects initiatives introduced by the Government in the said State to aid entrepreneurs; and
- (e) the details of issues faced in implementation of such schemes and the measures taken to address the same?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

**(a) to (e)** The Government of India has taken various initiatives to build entrepreneurial mindsets and capabilities among women, support and promote the growth of women led enterprises and provide mentoring and handholding support for entrepreneurship development among women.

The Ministry of Skill Development and Entrepreneurship (MSDE) through its autonomous organizations, namely, National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship (IIE) has implemented various Entrepreneurship Development Programmes (EDPs) and Entrepreneurship and Skill Development Programmes (ESDPs) under various schemes to promote entrepreneurship amongst all sections of the society including women. These EDPs and ESDPs are designed to impart entrepreneurial, financial, managerial and digital marketing skills and also to offer post-training support through mentorship, handholding, and access to credit/finance, market linkages and incubation facilities.

The details of the various initiatives and pilot projects undertaken by the MSDE to support entrepreneurs, including women entrepreneurs in developing successful business enterprises are placed at **Annexure-I**.

Further, there are various schemes/ programmes being implemented by Ministries/ Departments of Government of India with the objective of promoting and supporting women entrepreneurs and details of financial assistance released under various schemes during the last five years, State/UT and year-wise are placed at **Annexure-II**.

The Ministry continues to take steps to strengthen the entrepreneurship ecosystem through targeted interventions, sector-specific programmes and enhanced institutional partnerships and convergence to promote women entrepreneurs.

While entrepreneurship development schemes have significantly expanded outreach and participation, challenges remain in conversion, sustainability, and scalability of enterprises. The Government has taken multiple steps towards convergence, credit access, market linkage, and handholding, moving towards a more holistic and outcome-driven entrepreneurship ecosystem, particularly benefiting youth, women, and marginalized communities

**ANNEXURE REFERRED TO IN REPLY OF PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO.5943 ANSWERED ON 30.03.2026 REGARDING “INITIATIVES TO SUPPORT WOMEN ENTREPRENEURS”**

**The details of various entrepreneurship development initiatives and pilot projects being implemented by the Ministry of Skill Development and Entrepreneurship for women entrepreneurs across country are as under:**

**1. Swavalambini:** MSDE in collaboration with the Women Entrepreneurship Platform of NITI Aayog, launched the Swavalambini- a Women Entrepreneurship Programme in February 2025 in the North-Eastern States of Assam, Meghalaya and Mizoram, Uttar Pradesh and Telangana. The programme aims to cultivate an entrepreneurial mindset among female students through Entrepreneurship Awareness Training (EAP) for 1,200 students, and out of these students providing Entrepreneurship Development Programme (EDP) for 600 students. NIESBUD and IIE are the implementing agencies for the program.

Furthermore, Swavalambini aims to recognise and reward successful women entrepreneurs emerging from the programme through the Award to Rewards Initiative of Women Entrepreneurship Platform of NITI AAYOG. The programme will leverage workshops, seed funding, and structured mentoring to support the growth of women-led enterprises.

As on 25.03.2026, a total of 559 women candidates have been trained under Entrepreneurship Development programme. The programme has resulted in creation of 11 enterprises. An amount of Rs. 0.40 crore has been allotted under this scheme during the last five years.

**2. Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PMJANMAN):** Ministry of Skill Development and Entrepreneurship (MSDE) through its autonomous Institutes, namely, National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship, Guwahati (IIE) is implementing the skilling and entrepreneurship component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM JANMAN) – a scheme of Ministry of Tribal Affairs for upliftment of PVTGs.

The scheme focuses on 11 critical interventions related to 9 key Ministries including MSDE. One of the key interventions of the Ministry is facilitating skill and entrepreneurship developments in Van Dhan Vikas Kendras (VDVKs).

The project is being implemented with support of Tribal Cooperative Marketing Development Federation of India (TRIFED) in 15 States across the country under which a total of 500 VDVks are to be set up by 31<sup>st</sup> March 2026. As on 25.03.2026, a total of 489 VDVks have been operationalized and 38,386 members have been trained under Entrepreneurship Development Programme. Out of this, a total 32,233 women members have been trained. Moreover, 5976 members have been trained in the State of Andhra Pradesh, out of which 5135 are women. An amount of Rs. 23.47 crore has been allotted under this scheme during the last five years.

**3. Establish, Develop and Manage Entrepreneurship Development Centres (EDCs) and Incubation Centers (ICs) in North East Region’s Educational Institutions :** Under this Project, IIE is mandated to Establish, Develop and Manage EDC and Incubation Centers (ICs) in North East Region’s Educational Institutions. The key features of the project include establishing, developing and managing 30 EDCs and 4 ICs in 8 states of NER, identifying and training 600 mentors from 30 target districts, identifying and training 3600 youth from 30 target districts, incubating 100 business ideas in 4 ICs, supporting 900 business ideas in 30 EDCs through convergence and Seed fund for top 50 incubatees in 4 ICs. As on 25.03.2026, 30 EDCs are fully functional across all 8 North Eastern states and trained 677 mentors. 943 participants have been trained under EDP and 150 entrepreneurs have been selected for incubation. Out of 943 trained members, 329 are women. An amount of Rs. 7.83 crore has been allotted under this scheme during the last five years.

**4. Strengthening Entrepreneurial Climate through Capacity Building, Incubation Support, Mentoring, and Handholding under SANKALP Scheme:** NIESBUD implemented a project for strengthening the entrepreneurship ecosystem of different marginalized sections of the society with the support of the Skills Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Programme of the Ministry of Skill Development and Entrepreneurship (MSDE). The project aimed at creating, fostering and promoting the spirit of entrepreneurship among the various target groups including women through Capacity Building, Incubation Support, Mentoring and Handholding. As on 25.3.2026, 62825 members have been trained out of which, 43799 are women. 500 members have been trained in the State of Andhra Pradesh, out of which

415 are women. An amount of Rs. 49.90 crore has been allotted under this scheme during the last five years.

**5. Entrepreneurship based Skill Development Program on Solar Entrepreneurship PM Surya Ghar Muft Bijli Yojana :** National Institute for Entrepreneurship and Small Business Development (NIESBUD) under the Ministry of Skill Development and Entrepreneurship in collaboration with the Ministry of New and Renewable Energy (MNRE), Government of India, is organizing Entrepreneurship Development Programme (EDP) on Solar Entrepreneurship under the flagship initiative, PM Surya Ghar Muft Bijli Yojana. The programme aims to promote rooftop solar adoption, empower entrepreneurs, and create sustainable livelihood opportunities by fostering and mentoring budding and existing entrepreneurs in the field of solar entrepreneurship. As on 25.03.2026, out of 30928 trained members, 4225 are women. Moreover, 1349 members have been trained in the State of Andhra Pradesh, out of which 220 are women. An amount of Rs. 27.83 crore has been allotted under this scheme during the last five years.

**6. Capacity Building Programme for Fair Price Shop Owners:** NIESBUD under MSDE in collaboration with the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, has undertaken a Capacity Building Programme for Fair Price Shop (FPS) Owners. The project is being undertaken as Special Project under PMKVY to enable the FPS owners to run their businesses in consonance with the contemporary practices being adopted by Retail Entrepreneurs. The programme aims to equip the participants with in-depth knowledge of various facets of entrepreneurship, financial and digital literacy, and government support ecosystem. As on 25.03.2026, out of total 315 trained members, 33 are women. An amount of Rs. 0.18 crore has been allotted under this scheme during the last five years.

**7. Skill Strengthening for Industrial Value Enhancement (STRIVE) Project:** Under the Skill Strengthening for Industrial Value Enhancement (STRIVE) project of MSDE, NIESBUD and IIE has conducted awareness and sensitization programmes at National Skill Training Institutes (NSTIs) and Industrial Training Institutes (ITIs). These activities were followed by the selection of prospective entrepreneurs to undergo the Entrepreneurship Development Programme (EDP). The Institute has successfully conducted EDP training for the target groups and is providing mentoring and handholding support to help trainees establish their enterprises. As on 25.03.2026, out of 46035 trained members, 15096 are women. An amount of Rs. 24.63 crore has been allotted under this scheme during the last five years.

**8. Entrepreneurial Climate through Training of Trainers (ToTs) and Entrepreneurship Development Programme (EDP) in Jan Shikshan Sansthan (JSSs):** NIESBUD under MSDE has implemented a project for creating entrepreneurial climate through the Training of Trainers and the Entrepreneurship Development Programme in Jan Shikshan Sansthan (JSS). The project aimed at creating, fostering and promoting the spirit of entrepreneurship among the various target groups through Capacity Building, Mentoring and Handholding. As on 25.03.2026, out of 3969 trained members, 3563 are women. An amount of Rs. 5.07 crore has been allotted under this scheme during the last five years.

**9. Pradhan Mantri Van Dhan Yojana (PMVDY) under PMJVM:** The Pradhan Mantri Van Dhan Yojana (PMVDY) under PMJVM is implemented by IIE as the resource agency in Assam, sponsored by the Ministry of Tribal Affairs in collaboration with Assam Plain Tribes Development Corporation. The project aims to uplift tribal communities through value addition of Minor Forest Produce (MFP) and provision of Minimum Support Price (MSP).

The project focuses on organizing tribal beneficiaries from Self-Help Groups (SHGs) into Van Dhan Vikas Kendra Clusters (VDVKCs), each comprising approximately 300 beneficiaries. A total of 471 VDVKs have been sanctioned for Assam, of which 358 are presently functional. Value-added products are marketed under the exclusive brand "TRISSAM," with 150+ products currently available. As on 25.03.2026, out of 143700 trained members, 139389 were women. An amount of Rs. 74.25 crore has been allotted under this scheme during the last five years.

**ANNEXURES REFERRED TO IN REPLY OF PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 5943 ANSWERED ON 30.03.2026 REGARDING “INITIATIVES TO SUPPORT WOMEN ENTREPRENEURS”**

The details of various schemes/ programmes being implemented by Ministries/ Departments of Government of India with the objective of promoting and supporting entrepreneurs including women entrepreneurs and details of financial assistance released under various schemes during the last five years, State/UT and year-wise are as under:

**1. Ministry of Women and Child Development (MoWCD): SANKALP** ( Supportive Action for Nurturing and Knowledge-Based Advancement, Last-Mile Delivery and Potential Realisation of Women )- Hub for Empowerment of Women (HEW) is a component of Samarthyaa Sub-scheme under Umbrella Mission Shakti. HEW set up at National, State and District levels for empowerment of women with aims to facilitate inter-sectoral convergence of schemes and programs meant for women at Central, State/ UT and district levels with the mandate to create an environment in which women realize their full potential to address gaps in state action for women and for promoting inter-ministerial and inter-sectoral convergence through strengthening the processes that promote holistic empowerment of women by creating an environment conducive to social change by improving access and utilization of government schemes.

The support under the HEW is for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including facilitating access to healthcare, quality education, career and vocational counselling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country.

SANKALP: HEW is being implemented in all States/UTs except the State of West Bengal and functional in 35 States/UTs. As on date, total 35 State SANKALP: HEWs and 742 District SANKALP: HEWs are functional.

As the schemes under ‘Mission Shakti’ are demand driven, State/UT-wise allocation of funds are not earmarked beforehand. As and when the States/ UTs comply with SNA/ SNA SPARSH norms, funds are released to the States/UTs for implementation of the scheme.

**As on 27.03.2026, Year-wise release of funds under NHEW since inception of scheme is as under:**

Amount released (In Cr.)			
FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26 (as on 27.03.2026)
49.90	72.04	37.36	81.29

**2. Ministry of Housing and Urban Affairs (MoHUA):** MoHUA was implementing the “Deendayal Antyodaya Yojana – National Urban Livelihood Mission (DAY – NULM)” till 30<sup>th</sup> September, 2024 which aimed to reduce poverty and Vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities, in order to improve their livelihood on a sustainable basis, through building strong grassroots level institutions of the urban poor including youth and women. The Mission ended on 30.09.2024.

The number of beneficiaries under SEP component of DAY-NULM is placed as under:

S. No	State Name	No. of beneficiaries assisted for setting up Individual/ Group micro enterprises under DAY-NULM	No. of loans disbursed to SHGs under SHG-Bank Linkage programme under DAY-NULM
1	A&N Islands	7	1
2	<b>Andhra Pradesh</b>	<b>107097</b>	<b>120451</b>
3	Arunachal Pradesh	76	17
4	Assam	6520	8197
5	Bihar	13769	15993
6	Chandigarh	410	0
7	Chhattisgarh	49323	15086
8	Goa	264	23
9	Gujarat	30324	17878

10	Haryana	8008	1254
11	Himachal Pradesh	4022	1748
12	J&K	16383	275
13	Jharkhand	12767	7651
14	Karnataka	26592	10361
15	Kerala	14492	22836
16	Ladakh	22	0
17	Madhya Pradesh	92624	25909
18	Maharashtra	62485	82833
19	Manipur	136	123
20	Meghalaya	137	4
21	Mizoram	2471	278
22	Nagaland	382	0
23	NCT of Delhi	1213	6
24	Odisha	45950	22319
25	Puducherry	612	658
26	Punjab	12149	270
27	Rajasthan	32943	4873
28	Sikkim	35	0
29	Tamil Nadu	309247	170473
30	Telangana	15623	43420
31	Tripura	2034	5314
32	Uttar Pradesh	90188	16731
33	Uttarakhand	9173	851
34	West Bengal	14421	46374
	<b>TOTAL</b>	<b>9,81,899</b>	<b>6,42,207</b>

The number of beneficiaries under FI &ED component of pilot programme D-JAY(S) is placed as under:

S. No	States Name	No. of individual loan application sanctioned under (FI&ED) component of pilot programme D-JAY(S)	No. of individual loan application disbursed under (FI&ED) component of pilot programme D-JAY(S)
1	Andhra Pradesh	20	12
2	Assam	36	28
3	Bihar	3	2
4	Gujarat	117	77
5	Himachal Pradesh	4	2
6	Kerala	23	16
7	Madhya Pradesh	113	66
8	Mizoram	0	0
9	Odisha	95	51
10	Tamil Nadu	144	94
11	Tripura	13	10
12	Uttar Pradesh	84	48
13	West Bengal	81	47
14	Arunachal P	0	0
15	Maharashtra	0	0
	<b>TOTAL</b>	<b>733</b>	<b>453</b>

The details of central fund released under DAY-NULM and pilot programme D-JAY(S) for the last five years is placed as under:

Sl. No	States/UTs	Funds released under DAY-NULM (Rs in crore)					Funds released under the pilot programme ie D-JAY(S) (Rs in crore)			
		2020-21	2021-22	2022-23	2023-24	2024-25	Total Funds released	2024-25	2025-26	Total Funds released
1	Andhra P	58.23	60.50	37.63	0.00		156.36	4.00	4.00	8.00
2	Arunachal P	9.36	0.00	0.00	7.47		16.83		2.20	2.20
3	Assam	21.92	32.91	20.16	16.62		91.61	4.25	2.50	6.75
4	Bihar	30.90	0.00	0.00	10.00		40.90	3.25	2.00	5.25
5	Chhattisgarh	0.00	14.71	0.00	15.00		29.71		1.50	1.50
6	Goa	3.90	3.40	0.00	0.00		7.30	0.25	1.00	1.25
7	Gujarat	71.58	49.67	32.66	40.79	6.25	200.95	7.25	5.00	12.25
8	Haryana	10.54	14.22	12.82	0.00		37.58		1.00	1.00
9	Himachal P	10.21	10.20	6.00	0.00	1.00	27.41	2.00	1.50	3.50
10	J & K	3.67	6.25	13.46	0.00		23.38		0.80	0.80
11	Jharkhand	16.28	18.37	0.00	12.00		46.65	0.92	2.75	3.67
12	Karnataka	32.07	0.00	0.00	26.25		58.32	1.71	4.58	6.29
13	Kerala	27.90	35.38	29.23	15.00	5.00	112.51	4.38	5.00	9.38
14	Madhya P	55.09	63.36	100.00	10.00		228.45	5.38	5.00	10.38
15	Maharashtra	96.15	64.37	62.33	90.09		312.94		5.00	5.00
16	Manipur	2.98	10.08	25.00	5.35		43.41	0.91	2.00	2.91
17	Meghalaya	3.79	0.00	1.29	2.80		7.88		2.00	2.00
18	Mizoram	16.17	14.98	10.00	3.99		45.14	2.00	2.50	4.50
19	Nagaland	6.96	4.92	1.83	7.38		21.09	0.91	1.00	1.91
20	Odisha	20.07	13.43	0.00	8.44		41.94	5.49	4.00	9.49
21	Punjab	0.00	19.36	68.49	0.00		87.85		3.00	3.00
22	Rajasthan	39.31	40.53	0.00	15.00		94.84		3.00	3.00
23	Sikkim	1.10	0.00	0.00	1.00		2.10		1.00	1.00
24	Tamil Nadu	110.65	104.67	6.00	85.00		306.32	3.38	5.00	8.38
25	Telangana	38.10	31.69	100.00	25.00		194.79		1.32	1.32
26	Tripura	13.48	14.17	2.00	10.86		40.51	2.75	2.50	5.25
27	Uttar Pradesh	65.34	62.65	0.00	33.98	8.75	170.72	7.25	6.00	13.25
28	Uttarakhand	6.05	2.00	8.60	0.00	2.50	19.15		2.57	2.57
29	West Bengal	34.30	43.39	0.00	45.42	5.00	128.11	3.50	4.00	7.50
30	A & N Islands	0.00	0.28	0.00	0.34		0.62		0.60	0.60
31	Chandigarh	1.82	1.86	2.54	3.55	0.50	10.27		1.00	1.00
32	D&N Haveli, D & D	0.00	0.00	0.00	0.00		0.00		0.60	0.60
33	Delhi	0.00	0.00	0.00	0.00		0.00		2.00	2.00
34	Puducherry	4.20	0.00	0.00	5.11		9.31		2.00	2.00
35	Ladakh	0.00	2.10	0.00	0.00		2.10		0.60	0.60
	<b>Total</b>	<b>812.12</b>	<b>739.47</b>	<b>540.04</b>	<b>496.44</b>	<b>29.00</b>	<b>2617.07</b>	<b>59.58</b>	<b>90.52</b>	<b>150.10</b>

**3. Ministry of Micro, Small & Medium Enterprises (MSME):** Ministry of MSME, through Khadi and Village Industries Commission (KVIC), is implementing the Prime Minister's Employment Generation Programme (PMEGP). It is a central sector scheme generating employment opportunities primarily in rural areas by assisting prospective entrepreneurs in setting up new micro enterprises in the non-farm sector.

PMEGP assists General Category beneficiaries with Margin Money (MM) subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to Special Categories such as Scheduled Castes, Scheduled Tribes, OBCs, Minorities, **Women**, Ex-servicemen, Physically Handicapped, Transgenders, beneficiaries belonging to Northeastern Region, Hill and Border areas, and Aspirational Districts, the Margin Money subsidy is 35% in rural areas and 25% in urban areas. Own contribution of beneficiaries belonging to Special Category is 5% of total project cost and 10% for General Category beneficiaries.

**State-wise, number of micro enterprises assisted, Margin Money Subsidy disbursed under PMEGP across the country for the last 5 financial years i.e., FY 2020-21 to FY 2024-25 is given below:**

State	2020-21		2021-22		2022-23		2023-24		2024-25	
	No of Micro Enterprises	MM Subsidy (In lakh)	No of Micro Enterprises	MM Subsidy (In lakh)	No of Micro Enterprises	MM Subsidy (In lakh)	No of Micro Enterprises	MM Subsidy (In lakh)	No of Micro Enterprises	MM Subsidy (In lakh)
Andaman Nicobar	155	186.12	162	238.69	121	202.92	135	134.35	61	96.45
Andhra Pradesh	1674	6857.3	2477	10088.8	3073	12929.93	5577	17199.84	3249	14,374.08
Arunachal Pradesh	98	232.63	196	788.88	158	701.26	169	1764.81	156	852.94
Assam	2939	4948.48	3855	6659.71	2596	5954.2	2417	6406.26	3170	9,109.64
Bihar	2192	7208.74	2477	8169.92	4459	12123.2	68537	19175.74	5035	15,045.14
Chandigarh	10	16	21	62.08	15	44.53	10	22.19	5	25.49
Chattishgarh	2718	6062.77	3020	6941.44	2543	7492.77	2379	7625.32	1853	6,564.01
Delhi	74	147.61	100	315.23	72	471.11	50	334.32	26	174.60
Goa	58	156.65	87	298.22	66	291.08	68	322.7	39	178.36
Gujarat*	2854	20637.05	4143	28704.84	3071	24182.62	3000	32124.58	1783	20,363.89
Haryana	1740	5512.55	1726	6093.33	1559	6319.98	1398	7325.23	788	4,277.56
Himachal Pradesh	1208	3381.1	1274	3550.95	930	3149.58	974	3647.92	796	2,932.02
Jammu & Kashmir	8575	18306.28	21648	46713.54	12023	23993.89	15065	28249.88	9863	23,940.66
Jharkhand	1522	3847.8	1714	4188.27	1851	4837.65	2101	5123.28	1452	3,605.94
Karnataka	4438	12510.51	5877	15843.36	5618	16154.42	4672	15862.49	2839	9,466.83
Kerala	2389	5225.88	2789	6859.29	3129	7329.23	3389	7881.81	2260	5,895.60
Ladakh	281	1168.41	295	1182.31	91	376.09	122	584.66	135	639.68
Lakshadweep	3	15.36	7	17.5	2	2.49	0	0	0	-
Madhya Pradesh	4854	13807.82	8082	20961.46	5957	18129.7	5292	18521.49	2626	9,561.55
Maharashtra**	3104	8844.29	4128	13018.54	3625	13203.32	2766	12204.7	1857	10,501.83
Manipur	1556	5899.03	1139	3337.25	545	1462.51	348	810.73	608	1,508.48
Meghalaya	359	579.65	699	974.17	306	665.74	280	725.03	1114	3,470.81
Mizoram	810	1412.46	650	1461.76	412	1353.86	401	1755.33	484	1,590.07
Nagaland	740	2045.47	1241	2494.89	469	1535.13	517	2917.65	1262	3,602.87
Odisha	3171	8748.07	4301	11335.95	3880	10731.75	2975	9354.84	1867	5,342.69
Puducherry	44	116.81	66	144.3	25	65.56	30	97.44	38	111.19
Punjab	1652	5011.41	1790	6017.86	1564	7250.62	1469	9087.81	970	6,674.32
Rajasthan	2772	8806.83	2599	9025.6	2037	11418.57	1678	12406.43	916	7,248.31
Sikkim	57	152.28	85	214.27	57	131.46	132	449.19	316	1,144.83
Tamil Nadu	5188	13881.57	5972	16445.76	6140	17891.66	6814	19871.81	3949	12,115.12
Telangana	2025	6376.33	2906	9846.14	2540	10225.11	2503	10811.78	1850	8,282.18
Tripura	842	1829.57	958	2083.7	703	1689.01	588	1444.21	730	1,861.41
Uttar Pradesh	9994	32985.38	12594	41165.07	11601	37865.82	11689	43528.99	5518	21,908.66
Uttarakhand	2249	4536.62	1836	3983.2	1803	4631.73	1354	4191.69	734	2,411.98
West Bengal	2070	7425.32	2305	8539.63	2126	7408.96	1919	7423.17	1359	5,320.85
<b>Total</b>	<b>74415</b>	<b>218880.2</b>	<b>103219</b>	<b>297765.9</b>	<b>85167</b>	<b>272217.5</b>	<b>89118</b>	<b>309387.7</b>	<b>59708</b>	<b>220,200.03</b>

\* Including Daman and Diu

\*\* Including Dadra Nagar and Haveli

**District-wise, number of micro enterprises assisted, Margin Money Subsidy disbursed under PMEGP in Andhra Pradesh for the last 5 financial year i.e., FY 2020-21 to FY 2024-25 is as under:**

District	FY 2020-21		FY 2021-22		FY 2022-23		FY 2023-24		FY 2024-25	
	No of Micro Enterprises	MM Subsidy (in Lakh)	No of Micro Enterprises	MM Subsidy (in Lakh)	No of Micro Enterprises	MM Subsidy (in Lakh)	No of Micro Enterprises	MM Subsidy (in Lakh)	No of Micro Enterprises	MM Subsidy (in Lakh)
Alluri Sitharama Raju		-		-	28	26.32	58	79.15	30	87.54
Anakapalli		-		-	52	348.21	144	565.34	86	317.88
Ananthapur	178	474.91	199	690.71	179	637.46	228	658.78	134	556.01
Annamayya		-		-	49	159.05	630	1,056.63	178	487.12
Bapatla		-		-	47	162.52	146	399.38	101	321.63
Chittoor	135	354.48	206	713.85	163	620.38	240	611.62	163	505.33
East Godavari	301	1,294.38	360	1,707.41	345	1,540.25	309	1,234.06	167	909.03
Eluru		-		-	110	504.68	147	676.34	94	526.36
Guntur	145	634.37	240	1,127.63	206	1,051.51	164	1,008.46	124	799.65
Kadapa (Ysr)	69	308.27	119	464.44	153	618.62	168	602.50	144	788.92
Kakinada		-		-	74	397.63	136	587.31	109	587.59
Konaseema		-		-	81	456.80	156	633.44	106	549.55
Krishna	97	492.48	194	800.13	131	559.60	149	695.58	108	500.04
Kurnool	80	242.77	149	509.53	152	457.87	162	450.04	78	333.79
Nanadyal		-		-	23	68.15	107	259.45	93	360.40
Nellore	95	289.80	147	531.48	234	971.54	153	698.84	171	919.80
Ntr		-		-	32	111.16	133	376.48	92	429.87
Palnadu		-		-	48	236.33	106	636.59	109	553.30
Parvathipuram Manyam		-		-	21	74.72	67	187.74	63	221.59
Prakasam	157	640.69	197	742.11	165	632.70	212	719.91	297	1,022.71
Sri Satya Sai		-		-	77	574.36	215	997.31	84	570.52
Srikakulam	86	376.95	157	723.95	157	745.99	267	1,131.19	134	874.76
Tirupati		-		-	46	189.01	503	873.49	183	610.17
Visakhapatnam	77	367.64	127	545.10	98	451.72	93	431.28	56	224.61
Vizianagaram	78	379.66	141	534.52	169	445.92	687	904.47	204	635.40
West Godavari	179	1,009.60	241	997.71	233	887.44	197	724.46	141	680.50
<b>Total</b>	<b>1677</b>	<b>6,865.99</b>	<b>2477</b>	<b>10,088.56</b>	<b>3073</b>	<b>12,929.93</b>	<b>5577</b>	<b>17,199.84</b>	<b>3249</b>	<b>14,374.08</b>

**4. Ministry of Finance (MoF): Department of Financial Services under MoF (DFS) launched Pradhan Mantri Mudra Yojana (PMMY) on 08.04.2015 to extend collateral free credit up to Rs.20 lakh by Member Lending Institutions (MLIs), i.e., Scheduled Commercial Banks (SCBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). Any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise can avail loan under the Scheme for income generating activities in the manufacturing, trading, service sectors including activities allied to agriculture across four loan categories, viz. Shishu (loans upto Rs. 50,000/-), Kishor (loans above Rs. 50,000/- and upto Rs. 5 lakh), Tarun (loans above Rs. 5 lakh and upto Rs. 10 lakh) and Tarun Plus (loans above Rs. 10 lakh and upto Rs. 20 lakh for those entrepreneurs who have availed and successfully repaid previous loans under the 'Tarun' category w.e.f. 24.10.2024).**

**Stand-Up India Scheme** was launched on 05.04.2016. The objective of the Scheme was to facilitate loans from Scheduled Commercial Banks (SCBs) of value between Rs. 10 lakh and Rs.1 crore to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and one-Woman borrower per Bank branch for setting up greenfield enterprise in manufacturing, services or trading sector, including activities allied to agriculture. The Scheme was valid/ operational till March 2025.

As on 27.02.2026, a total of 57.26 crore loan accounts have been extended across the country, since inception of the PMMY. Out of this, 1.16 crore loans have been extended in the State of Andhra Pradesh. Further, the Stand Up India scheme has facilitated over 2.75 lakh loans to SC/ST and Women entrepreneurs across the country. Out of this, 15391 loans have been extended in the State of Andhra Pradesh, since inception as on 31.03.2025.

State/UT-wise and District-wise detail of Andhra Pradesh for PMMY and SUPI are as under :

<b>Pradhan Mantri Mudra Yojana(PMMY) - State/UT-Wise/District-Wise (From 08.04.2015 To 27.02.2026)</b>				
<b>S. No.</b>	<b>State/ U.T.</b>	<b>No Of Loan A/Cs</b>	<b>Andhra Pradesh</b>	<b>No Of Loan A/Cs</b>
1	Andaman And Nicobar Islands	57,120	Alluri Sitharama Raju	5,482
2	Andhra Pradesh	1,16,05,149	Anakapalli	39,409
3	Arunachal Pradesh	1,89,206	Anantapur	7,76,284
4	Assam	1,28,18,211	Annamayya	86,318
5	Bihar	6,60,08,206	Bapatla	72,894
6	Chandigarh	2,08,918	Chittoor	7,11,129
7	Chhattisgarh	1,08,78,888	Cuddapah	5,04,003
8	Dadra And Nagar Haveli & Daman And Diu	48,045	East Godavari	10,76,675
9	Delhi	37,41,576	Eluru	1,06,507
10	Goa	4,11,362	Guntur	9,10,047
11	Gujarat	1,73,02,717	Kakinada	65,891
12	Haryana	1,04,00,537	Konaseema	74,989
13	Himachal Pradesh	12,60,635	Krishna	8,79,300
14	Jammu And Kashmir	25,09,416	Kurnool	6,98,098
15	Jharkhand	1,67,89,561	Nandyal	1,05,311
16	Karnataka	5,31,79,174	Nellore	6,52,469
17	Kerala	1,86,88,879	NTR	83,300
18	Ladakh	72,980	Palnadu	66,984
19	Lakshadweep	14,296	Parvathipuram Manyam	23,780
20	Madhya Pradesh	3,44,16,405	Prakasam	7,30,565
21	Maharashtra	4,56,08,242	Sri Sathya Sai	1,13,141
22	Manipur	4,90,946	Srikakulam	4,72,384
23	Meghalaya	3,30,629	Tirupati	1,48,045
24	Mizoram	1,89,410	Visakhapatnam	8,06,949
25	Nagaland	1,94,787	Vizianagaram	3,50,150
26	Odisha	3,59,80,376	West Godavari	5,85,625
27	Pondicherry	13,07,458	Other #	14,59,420
28	Punjab	1,05,71,732	<b>Total</b>	<b>1,16,05,149</b>
29	Rajasthan	2,47,00,742		
30	Sikkim	1,89,079		
31	Tamil Nadu	6,23,67,898		
32	Telangana	88,32,007		
33	Tripura	35,10,614		
34	Uttar Pradesh	5,75,98,165		
35	Uttarakhand	36,35,041		
36	West Bengal	5,65,75,894		
	<b>Total</b>	<b>57,26,84,301</b>		

Stand Up India Scheme (SUPI)- State/UT-Wise/District-Wise (From 01.04.2016 To 31.03.2025)				
S.No.	State/U.T.	No Of Loan A/Cs	Andhra Pradesh District-Wise	No Of Loan A/Cs
1	Andaman And Nicobar Islands	399	Anakapalli	57
2	Andhra Pradesh	15391	Ananthapuramu	917
3	Arunachal Pradesh	1004	Annamayya	30
4	Assam	3752	Bapatla	62
5	Bihar	9557	Chittoor	1668
6	Chandigarh	691	Dr. B.R. Ambedkar Konaseema	50
7	Chhattisgarh	5313	East Godavari	1492
8	Delhi	6923	Eluru	268
9	Goa	932	Guntur	1488
10	Gujarat	19204	Kakinada	129
11	Haryana	8591	Krishna	1596
12	Himachal Pradesh	3478	Kurnool	944
13	Jammu And Kashmir	1786	Nandyal	48
14	Jharkhand	4563	Ntr	351
15	Karnataka	16845	Palnadu	140
16	Kerala	10501	Parvathipuram Manyam	16
17	Ladakh	641	Prakasam	972
18	Lakshadweep	3	Sri Potti Sriramulu Nellore	942
19	Madhya Pradesh	13732	Sri Sathya Sai	25
20	Maharashtra	25655	Srikakulam	396
21	Manipur	537	Tirupati	89
22	Meghalaya	679	Visakhapatnam	1448
23	Mizoram	702	Vizianagaram	360
24	Nagaland	959	West Godavari	1047
25	Odisha	8385	Y.S.R.	856
26	Puducherry	570	<b>Total</b>	<b>15,391</b>
27	Punjab	9407		
28	Rajasthan	15142		
29	Sikkim	670		
30	Tamil Nadu	26567		
31	Telangana	14387		
32	The Dadra And Nagar Haveli And Daman And Diu	175		
33	Tripura	673		
34	Uttar Pradesh	28675		
35	Uttarakhand	3932		
36	West Bengal	14870		
<b>Grand Total</b>		<b>2,75,291</b>		

State/UT-wise and Year wise detail during the last five years for PMMY and SUPI are as under:

PMMY - State -wise Disbursement details (From 01.04.2020 To 31.03.2025)											
(Amount in Rs. Crore)											
S. No.	Financial Year → State/ U.T. ↓	2020-21		2021-22		2022-23		2023-24		2024-25	
		No. of A/Cs	Amnt.	No. of A/Cs	Amnt.	No. of A/Cs	Amnt.	No. of A/Cs	Amnt.	No. of A/Cs	Amnt.
1	Andaman and Nicobar Islands	5468	119.32	1901	76.53	3463	124.34	3131	126.13	3027	143.08
2	Andhra Pradesh	1152152	11564.66	1117922	11445.42	1348593	16212.30	1588682	19573.04	1464680	20517.18
3	Arunachal Pradesh	6159	172.12	5705	86.51	17193	214.59	26431	346.63	36567	495.72
4	Assam	1189829	7399.66	682889	4577.28	599213	6182.19	722225	6847.44	1216262	11191.94
5	Bihar	5306694	24019.78	6678155	30725.07	8489231	45448.59	9631277	56841.09	7771213	54064.10
6	Chandigarh	20295	432.22	14926	273.03	17261	293.58	15585	294.80	15724	313.60
7	Chhattisgarh	1027266	6423.07	970396	5797.46	1114927	8262.57	1035574	8436.37	1016177	9221.98

8	Dadra and Nagar Haveli	3787	51.09	3691	49.34	4469	65.98	3792	67.18	3936	92.80
9	Daman and Diu	1140	19.11	706	18.91	1043	36.23	1194	36.62	2292	93.12
10	Delhi	330497	4003.83	194835	2559.59	337476	3759.22	315625	4265.87	199513	4695.01
11	Goa	37520	501.47	35950	472.87	42745	700.19	42505	756.46	27585	648.22
12	Gujarat	1430956	11313.24	1590960	11990.04	1784437	17507.49	1960464	19640.31	1570182	19919.03
13	Haryana	1005453	7303.11	1057963	7574.18	1218808	9944.79	1095972	10719.55	800080	9974.77
14	Himachal Pradesh	130494	2163.83	107556	2027.43	151733	3080.21	146471	3241.99	110348	3076.75
15	Jharkhand	1668281	8177.78	1777882	8615.43	2056159	11097.08	2129193	12887.57	1668829	12551.98
16	Karnataka	4645196	29785.29	4298481	28374.92	5592066	40746.09	6458940	49510.51	4943477	49319.57
17	Kerala	1586258	11238.55	1620168	11549.58	1781474	15079.22	1973469	18015.08	1944890	19661.76
18	Lakshadweep	1799	22.94	725	16.47	1623	26.75	2309	39.91	2258	43.87
19	Madhya Pradesh	3249158	17822.84	3231804	18218.44	3701661	24632.59	3445475	25272.18	3302774	28899.69
20	Maharashtra	3754163	24624.06	4158052	25416.48	5253324	36104.52	5279979	42773.74	4462791	50762.02
21	Manipur	69906	406.68	74138	379.20	39744	471.22	10666	213.62	11452	311.29
22	Meghalaya	40478	402.43	16892	204.01	24937	331.52	31633	420.03	35308	502.49
23	Mizoram	12716	211.15	11396	192.30	23394	420.92	28729	576.65	26463	600.41
24	Nagaland	19787	244.48	15191	209.49	15172	296.78	21014	394.69	32002	519.36
25	Odisha	3634998	14919.04	3670907	16557.27	3922511	21505.13	3761546	23355.99	2793890	22532.57
26	Pondicherry	108775	606.91	131525	795.30	98394	735.74	133357	1059.69	85730	890.60
27	Punjab	1094143	7065.11	1109810	7926.06	1259891	10766.37	1039309	10668.37	707516	9856.31
28	Rajasthan	2481296	18223.39	2667998	18728.94	2977440	24492.62	2693556	26755.28	2163626	25794.48
29	Sikkim	15356	193.09	11059	156.89	13805	219.30	19290	260.61	19185	290.24
30	Tamil Nadu	4947732	28534.56	5625146	32262.94	6406513	43730.39	7204001	57370.41	4536967	46666.26
31	Telangana	636219	6765.03	533545	6010.47	639323	7995.30	947059	10722.07	1137388	13907.44
32	Tripura	326855	2040.35	357304	2445.73	350659	2349.61	324797	2465.59	348747	2864.61
33	Union Territory of Jammu and Kashmir	294501	5401.94	262645	5696.54	330963	7219.71	366142	8119.92	399396	8808.02
34	Union Territory of Ladakh	8477	223.75	8176	231.55	9988	285.87	11013	306.97	12197	350.62
35	Uttar Pradesh	4738452	27875.13	5787982	32850.80	6808721	47427.26	7679518	58535.05	5924230	58111.79
36	Uttarakhand	301870	2953.57	333914	2939.91	445328	4303.54	445218	4728.64	338119	4534.21
37	West Bengal	5450920	28529.86	5627231	33949.81	5426916	38353.85	6181872	46712.27	5526827	49575.68
	<b>Total</b>	<b>50735046</b>	<b>311754.44</b>	<b>53795526</b>	<b>331402.20</b>	<b>62310598</b>	<b>450423.65</b>	<b>66777013</b>	<b>532358.32</b>	<b>54661648</b>	<b>541802.57</b>

Stand Up India Scheme - State-wise Disbursement details (From 01.04.2020 To 31.03.2025)											
(Amount in Rs. Crore)											
S. No.	Financial Year	2020-21		2021-22		2022-23		2023-24		2024-25	
		Disbursement									
		No. of A/Cs	Amnt.	No. of A/Cs	Amnt.	No. of A/Cs	Amnt.	No. of A/Cs	Amnt.	No. of A/Cs	Amnt.
1	Andaman and Nicobar Islands	48	7.41	69	8.36	67	5.38	41	3.9	37	5.23
2	Andhra Pradesh	541	93.96	1404	226.43	2590	491.54	2831	411.48	1890	314.21
3	Arunachal Pradesh	70	5.56	81	8.67	130	11.77	145	11.64	373	15.18
4	Assam	183	26.67	272	42.01	414	45.09	527	43.87	630	135.09
5	Bihar	406	61.36	652	88.09	1483	233.53	1127	137.39	1914	297.99

6	Chandigarh	61	14.5	56	9.5	77	10.62	78	9.78	55	14.47
7	Chhattisgarh	201	36.1	343	54.51	651	107.32	728	105.99	800	126.46
8	Dadra and Nagar Haveli & Daman and Diu	3	0.48	11	1.27	23	2.17	18	2	27	6.06
9	Delhi	620	118.55	412	60.81	448	84.26	598	68.56	1106	209.15
10	Goa	30	5.08	29	4.11	123	9.8	180	26.05	139	29.42
11	Gujarat	1224	282.75	1053	206.4	2818	397.36	2917	585.13	3040	773.9
12	Haryana	508	89.82	469	61.58	1340	139.04	1080	127.37	1427	283.11
13	Himachal Pradesh	186	24.88	299	38.53	583	51.88	487	33.22	593	91.34
14	Jammu and Kashmir	288	19.18	78	9.79	192	25.14	191	21.34	198	27.29
15	Jharkhand	231	29.71	356	48.43	524	79.49	599	76.23	741	126.26
16	Karnataka	1091	155.43	1537	201.26	3888	508.4	1986	281.06	2109	310.18
17	Kerala	355	62.58	454	65.88	2144	225.58	2491	311.27	1849	242.55
18	Ladakh	5	1.03	92	4.83	190	18.76	134	14.44	134	7.79
19	Lakshadweep	0	0	1	0.1	0	0	0	0	0	0
20	Madhya Pradesh	485	87.07	1120	228.76	1934	358.15	2898	367.97	2667	409.38
21	Maharashtra	1172	273.84	2491	308.86	4829	618.53	4096	312.71	4721	739.81
22	Manipur	35	6.02	48	8.39	93	14.38	32	5.36	107	17.57
23	Meghalaya	38	2.89	44	3.2	69	8.19	169	13.54	145	22.13
24	Mizoram	66	9.42	100	13.33	109	20.21	71	11.52	99	16.79
25	Nagaland	102	13.89	78	9.62	151	22.56	154	15.91	115	16.17
26	Odisha	577	96.4	578	97.04	1166	257.31	904	202.26	1547	343.59
27	Pondicherry	37	7.31	34	3.1	62	11.09	65	6.37	109	17.26
28	Punjab	622	113.73	571	102.77	1535	125.38	1475	200.66	1588	342.12
29	Rajasthan	632	116.53	1097	112.88	2417	219.47	2132	191.52	3557	541.67
30	Sikkim	44	6.55	88	4.39	98	9.86	75	5.17	97	12.57
31	Tamil Nadu	2009	293.48	2217	296.36	3417	280.98	3007	216.81	4727	710.94
32	Telangana	856	162.35	758	118.66	1135	190.39	2259	274.44	2497	375.61
33	Tripura	39	4.76	61	8.26	91	10.62	127	10.96	154	33.15
34	Uttar Pradesh	1674	227.94	1347	186.82	2835	317.05	4019	342.59	4876	684.3
35	Uttarakhand	291	54.25	121	22.93	281	52.21	369	52.87	814	164.78
36	West Bengal	886	158.29	1323	152.08	1966	209.93	1566	89.19	2177	351.05
	<b>Total</b>	<b>15616</b>	<b>2669.79</b>	<b>19744</b>	<b>2818.04</b>	<b>39873</b>	<b>5173.44</b>	<b>39576</b>	<b>4590.54</b>	<b>47059</b>	<b>7814.55</b>

**5. Department For Promotion Of Industry And Internal Trade- Department for Promotion of Industry and Internal Trade (DPIIT)** - Startup India initiative was launched on 16th January 2016, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country.

As on 31st January 2026, a total of 2,12,283 entities have been recognised as startups. The State/Union Territory (UT)-wise details of entities recognised as startups by DPIIT as on 31st January 2026, are placed as under:

State/UT	No. of entities recognized as startups
Andaman and Nicobar Islands	93
Andhra Pradesh	4004
Arunachal Pradesh	88
Assam	2063
Bihar	4745
Chandigarh	670
Chhattisgarh	2302
Dadra and Nagar Haveli and Daman and Diu	90
Delhi	20287
Goa	783

Gujarat	18195
Haryana	11004
Himachal Pradesh	782
Jammu and Kashmir	1446
Jharkhand	1996
Karnataka	21601
Kerala	8267
Ladakh	25
Lakshadweep	3
Madhya Pradesh	7071
Maharashtra	36782
Manipur	258
Meghalaya	91
Mizoram	64
Nagaland	115
Odisha	3678
Puducherry	225
Punjab	2368
Rajasthan	7698
Sikkim	18
Tamil Nadu	14099
Telangana	11743
Tripura	200
Uttar Pradesh	20734
Uttarakhand	1743
West Bengal	6952
<b>Total</b>	<b>212283</b>

As on 31st January 2026, of the total entities recognised as startups, 1,02,054 entities (i.e. approximately 48%) have at least one-woman director/partner.

Under the Startup India initiative, the Government is implementing three flagship Schemes, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and Credit Guarantee Scheme for Startups (CGSS) to provide funding opportunities and support startups across sectors at various stages of their business cycle.

**FFS** has been established to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) which in turn invest in startups through equity and equity-linked instruments. The State/UT-wise and year-wise details of funds invested in startups by supported AIFs under the Scheme, during the last five years viz., 2021, 2022, 2023, 2024, and 2025 are as under:

State/UT	(in Rs. crore)				
	2021	2022	2023	2024	2025
Andhra Pradesh	0.0	0.0	11.3	24.4	0.0
Arunachal Pradesh	0.8	0.0	0.0	0.5	0.0
Assam	14.4	9.3	1.5	13.0	0.1
Bihar	18.5	9.5	58.0	0.0	52.4
Chandigarh	0.0	0.4	11.0	0.2	9.7
Chhattisgarh	0.0	0.0	4.2	50.0	12.0
Delhi	610.3	998.9	500.0	327.8	808.0
Goa	0.0	0.0	123.9	0.0	0.0
Gujarat	47.0	299.8	198.2	141.0	94.9
Haryana	275.7	502.7	314.5	501.8	148.8
Jammu & Kashmir	0.0	0.0	0.0	50.0	0.0

Jharkhand	0.0	0.0	0.0	7.2	24.0
Karnataka	927.5	1957.9	880.3	1112.9	1340.0
Kerala	121.7	7.1	52.5	47.0	121.5
Madhya Pradesh	61.2	60.3	4.4	0.0	7.3
Maharashtra	952.8	1520.8	710.9	818.6	972.6
Manipur	1.3	5.0	0.0	0.0	0.0
Meghalaya	0.0	1.1	0.0	0.0	0.0
Nagaland	0.0	0.0	0.0	0.7	0.0
Odisha	2.5	0.0	8.0	3.0	51.5
Puducherry	0.0	0.0	0.8	0.0	5.0
Punjab	12.3	0.0	0.1	60.5	0.0
Rajasthan	80.8	5.1	92.0	87.4	69.3
Tamil Nadu	161.3	344.4	122.7	300.5	144.8
Telangana	69.5	112.8	169.3	70.6	150.9
Tripura	0.2	0.1	0.0	0.8	0.0
Uttar Pradesh	105.1	124.4	18.8	184.1	245.0
Uttarakhand	0.0	0.0	0.1	7.2	0.0
West Bengal	28.2	13.8	9.6	0.0	13.8
<b>Total</b>	<b>3491.1</b>	<b>5973.4</b>	<b>3292.1</b>	<b>3809.2</b>	<b>4271.6</b>

**SISFS** provides financial assistance to seed-stage startups through incubators in the form of grants, convertible debentures or debt or debt-linked instruments. SISFS is implemented from 1st April 2021. The State/UT-wise and year-wise details of the funds approved to startups by incubators under the Scheme, during the last five years viz., 2021, 2022, 2023, 2024, and 2025 are as under:

(in Rs. crore)

State/UT	2021	2022	2023	2024	2025
Andaman and Nicobar Islands	-	-	0.040	-	-
Andhra Pradesh	-	1.430	4.380	3.365	3.030
Arunachal Pradesh	-	0.200	-	-	0.100
Assam	0.400	1.670	1.921	1.330	1.309
Bihar	0.100	1.810	4.780	1.530	0.555
Chandigarh		0.450	2.200	0.200	0.040
Chhattisgarh	0.100	0.320	0.860	0.795	0.591
Delhi	2.540	5.805	13.135	12.670	7.835
Goa	0.700	0.850	0.380	0.780	0.570
Gujarat	1.500	7.835	14.911	10.940	6.895
Haryana	0.330	4.725	7.535	8.375	7.090
Himachal Pradesh	0.100	0.250	1.890	0.700	0.440
Jammu and Kashmir	-	0.100	0.330	1.420	0.800
Jharkhand	0.650	0.300	0.550	1.525	0.670
Karnataka	6.490	23.320	23.948	20.312	16.360
Kerala	0.726	3.780	3.030	2.670	3.600
Madhya Pradesh	0.500	6.543	4.210	5.978	3.654
Maharashtra	3.950	17.780	37.565	27.870	17.815
Manipur	-	0.250	0.050	-	0.000
Meghalaya	-	0.200	-	0.040	0.100
Mizoram	-	-	0.400	0.750	
Nagaland	-	0.250	1.140	2.580	1.000
Odisha	0.100	2.300	4.682	4.369	3.615
Puducherry	-	0.766	0.200	-	-
Punjab	-	0.220	2.796	4.020	1.450
Rajasthan	0.705	3.685	7.480	6.555	3.415

Sikkim	-	0.200	-	-	-
Tamil Nadu	3.425	8.291	13.638	19.376	10.510
Telangana	1.350	10.590	11.670	10.950	7.992
Uttar Pradesh	3.155	5.453	9.960	12.188	7.710
Uttarakhand	-	1.250	0.750	1.630	1.150
West Bengal	0.765	1.160	1.550	2.915	1.744
<b>Total</b>	<b>27.59</b>	<b>111.78</b>	<b>175.98</b>	<b>165.83</b>	<b>110.04</b>

**CGSS** is implemented for enabling debt funding to startups through eligible financial institutions by guaranteeing upto a specified limit against credit instruments. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. The State/UT-wise and year-wise details of the amount of loans guaranteed to startup borrowers under the Scheme, during the last three years viz., 2023, 2024 and 2025 are as under:

<b>State/UT</b>	<b>2023</b>	<b>2024</b>	<b>2025</b>
Andhra Pradesh	0.00	1.50	0.00
Assam	0.00	2.52	11.45
Bihar	0.00	0.28	0.00
Chandigarh	0.00	0.15	0.00
Chhattisgarh	0.00	0.00	0.65
Delhi	35.65	25.96	3.80
Gujarat	6.50	3.00	30.27
Haryana	27.25	58.17	37.27
Jammu and Kashmir	0.00	2.00	5.00
Karnataka	30.16	37.18	29.18
Kerala	4.50	24.50	3.00
Madhya Pradesh	8.80	1.00	1.00
Maharashtra	59.75	64.99	45.53
Odisha	0.00	0.00	4.50
Rajasthan	3.50	15.00	0.00
Tamil Nadu	8.65	62.00	13.95
Telangana	5.60	14.87	2.00
Uttar Pradesh	24.42	27.21	13.73
Uttarakhand	0.00	10.00	0.00
West Bengal	6.00	30.75	5.00
<b>Total</b>	<b>220.78</b>	<b>381.08</b>	<b>206.33</b>

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